

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 101
IB/237/ND/2020
IA/5448/ND/2023, IA/4798/ND/2021

IN THE MATTER OF:

Kone Elevator India Pvt Ltd

... Applicant/Petitioner

Versus

Three C Facility Management Pvt Ltd

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 22.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Saurabh Kalia, Adv. Ridhima Verma, Adv. Shashwat Tripathi, Adv. Madhu Ayachit in I.A.-5448 of 2023, Adv. Kapil Kher

For the CD : Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv. Monika B., Adv. A. Sinha

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List the matter on 26.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)